

**THE HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**LUCKNOW BENCH, LUCKNOW**

Writ Petition No. 7826 S/S of 2008

Shree Nath Pandey

.....Petitioner

U.P. Rajkiya Nirman Nigam Limited & others

.....Opposite parties

**PROCLAMATION (Under Order 1 Rule 8 of CPC)**

In the abovenoted writ petition, the petitioner has challenged the seniority list dated 26.10.1994 of Assistant Accountants working in the U.P. Rajkiya Nirman Nigam Ltd.

The Hon'ble Court vide order dated 10.12.2013 has directed the petitioner to take steps for issuing proclamation under Order 1 Rule 8 of CPC so that any person aggrieved may take notice of the above noted writ petition.

In view of the above, if any person feels aggrieved by the challenge of the seniority list dated 26.10.1994 of Assistant Accountants working in the U.P. Rajkiya Nirman Nigam Ltd. in the abovenoted writ petition, then notice is hereby issued to such aggrieved persons to file their respective objections in the above noted writ petition on or before .....11-03-14.....



*SR*  
15.2.14  
Deputy Registrar